

(c) whether after placing orders, several defects were noticed in the important spares manufactured by this firm and if allied concerns and investigations were carried out by Government;

(d) whether as late as March, 1976 the assessing authorities have not considered it feasible to approve this firm and even then repeated bulk orders have been placed on this concern by Defence authorities and Vehicle Factory, Jabalpur; and

(e) whether Government will get this whole matter investigated and cancel the previous orders and stop placement of fresh orders?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) No, Sir. Orders were placed only after requisite verification by Controller of Inspections (Vehicles), Ahmednagar.

(b) No, Sir.

(c) No, Sir. Generally the supplies conformed to prescribed specifications except at times when only minor defects were noticed and were rectified by the firm.

(d) Only such orders were placed on the Firm for which its production capacity had been verified by concerned authorities.

(e) The question does not arise.

Action against hoarders, speculators and blackmarketeers

5122. SHRI MOHINDER SINGH SAYIAN WALA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Centre has expressed its utter disgust over the absence of any action against hoarders, speculators and blackmarketeers by the various States though they had been asked to keep a strict vigil/watch on them last year;

(b) if so, whether some fresh instructions have been given to them to be more concerned and vigilant in the matter; and

(c) the reaction thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No, Sir.

(b) and (c). Do not arise.

राजनीतियों द्वारा कारखाने व अन्य सेवा के विमानों का उपयोग

5123. श्री ज्ञान प्रकाश स्वामी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह समाचार सही है कि श्रुतपूर्व केन्द्रीय मंत्री श्री पी० सी० सेठी और श्री बेंगलराव तथा श्री हरिवेव जोशी ने दिनांक 25 जून, 1975 को विमान द्वारा दिल्ली से भोपाल, बासवाड़ा, जयपुर और अन्य शहरों की यात्रा की थी ;

(ख) क्या विमान का उपयोग करने के लिए उन्मुक्त प्रमति प्राप्त कर ली गई थी ;

(ग) यदि नहीं, तो विमान उपयोग कराने के लिये जिम्मेदार अधिकारी के विरुद्ध क्या कार्यवाही की गई है ;

(घ) क्या विमान किराया या खर्च वसूल कर लिया गया है ; और

(ङ) यदि नहीं, तो उसे वसूल करने के लिये क्या कार्यवाही की जा रही है

रक्षा मंत्री (श्री जगजीवन राम) :

(क) से (ङ). जी हाँ, यह सही है कि सर्वोच्च पी० सी० सेठी और जे० बेंगलराव ने 25 जून, 1975 को वायु सेना के विमान से यात्रा की थी और यह विमान इन स्थानों से होकर गया था ।